

Sanjay Nathu Patil,
508/B, New Rly. Colony,
Sabarmati,
Ahmedabad-19.
(Advocate-Mr. A.K. Chitnis)

.. Applicant

Versus

1. Union of India,
Through, Chief Engineer,
W.Rly., Churchgate,
Bombay.
2. Dy. Chief Engineer,
Engineering Work-shop,
Sabarmati, Ahmedabad.
(Advocate-Mr. N.S. Shevde)

.. Respondents

CORAM : Hon'ble Mr. J.N. Murthy .. Judicial Member

Hon'ble Mr. M.M. Singh .. Administrative Member

O R D E R

Date : 27.8.1990

Per : Hon'ble Mr. J.N. Murthy .. Judicial Member

Heard Mr. A.K. Chitnis, learned counsel for the petitioner. We direct the petitioner to file a petition before the Railway to furnish him his marks obtained in viva-voce, if he passes in the viva-voce, he is directed to approach the Court for relief he sought and the Railways are directed to furnish him his marks in the viva-voce within two months from the date of receipt of his application. Accordingly, the petition is disposed of.

M. M. Singh

(M M Singh)
Administrative Member

J N Murthy

(J N Murthy)
Judicial Member